GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 3990

TO BE ANSWERED ON WEDNESDAY, THE 18TH MARCH, 2020

Judicial Panels

3990. SHRI M. BADRUDDIN AJMAL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of judicial panels set up by the Government during the last five years and the current year along with issues on which the panels were constituted;
- (b) the number out of them who have submitted their reports to the Government;
- (c) the action taken by the Government thereon; and
- (d) the time by which the remaining panels are likely to submit their reports to the Government?

ANSWER

MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI RAVI SHANKAR PRASAD)

(a) to (d) The information is being collected and will be laid on the Table of the House.